

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 63/HCS

Dated: 20/02/2024

**N-O-T-I-F-I-C-A-T-I-O-N**

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to order the following rates of Daily Allowance(DA) to be paid to High Court employees while on official tour within and outside the State *w.e.f.*, 01.01.2024:-

**Daily Allowance within Sikkim**

Levels	Ordinary DA(Rs.)	DA inclusive of Hotel Accommodation Charges(Rs.)
I	900	2,000
II	750	1,800
III	600	1,600
IV	550	1,400
V	500	1,200

**Daily Allowance outside Sikkim**

Levels	Ordinary DA(Rs.)	
	State & UT Capitals	Other Places
I	2,000	1,500
II	1,700	1,400
III	1,500	1,200
IV	1,200	1,000
V	1,000	800

**Daily Allowance outside Sikkim inclusive of Hotel accommodation charges**

Levels	State & UT Capitals	Other Places
I	3,700	3,200
II	3,200	2,800
III	2,700	2,500
IV	2,200	2,000
V	2,000	1,700

Further, the above rates shall be enhanced @10% after every three years.

By Order,

**sd/-**  
Registrar General  
High Court of Sikkim

**Memo No.:** 10599-606

**Date:** 20/02/2024

**Copy to:**

1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim.
4. The Chief Secretary, Government of Sikkim
5. The Controller of Accounts, Finance Department, Government of Sikkim.
6. The Director, Treasury, Pay & Accounts Office, Government of Sikkim.
7. Accounts Section, High Court of Sikkim.
8. All Sections In-charge, High Court of Sikkim.
9. Guard File, and
10. File.

  
**(S.P. Bhutia)**  
**Registrar(Judicial Service)**